

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 27.01.2022 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 911 of 2021	Koncentric Investments Ltd. & Anr. Vs. Standard Chartered Bank, London & Anr.	Kunal Cheema	Pallavi Kumar

**For Admission (Fresh Cases)**

2.	Comp. App. (AT) (Ins) No. 1018 of 2021	Vikram Puri & Anr. Vs. Universal Buildwell Pvt. Ltd. & Anr.	Ashish Middha	Swapnil Gupta
3.	Comp. App. (AT) (Ins) No. 60 of 2022	State Bank of India Vs. Mahendra Kumar Jajodia	Akash Tandon	Supriyo Gole
4.	Comp. App. (AT) (Ins) No. 61 of 2022	State Bank of India Vs. Bhanwar Lal Jajodia	Akash Tandon	Supriyo Gole
5.	Comp. App. (AT) (Ins) No. 79 of 2022	Suman Chadha Vs. Nilesh Sharma Resolution Professional Today Homes and Infrastructure Pvt Ltd.	Tavish B. Prasad	
6.	Comp. App. (AT) (Ins) No. 80 of 2022	Vibrus Homes Pvt. Ltd. Vs. Ashimara Housing Pvt. Ltd. & Anr.	Udit Gupta	
7.	Comp. App. (AT) (Ins) No. 82 of 2022	Mohanlal Ayyapan Pillai Founder and Manging Director Virgo Marine Shipyards Private Ltd. Vs. Virgo Marine Shipyards Private Ltd. Through its Interim Resolution Professional, Shivam Raju Palvesam & Ors.	Pooja Mahajan	

8.	Comp. App. (AT) (Ins) No. 89 of 2022	Steel Strips Wheels Ltd. Vs. Avil Menezes Resolution Professional of AMW Autocomponent Ltd. & Ors.	Samir Malik	
9.	Comp. App. (AT) (Ins) No. 90 of 2022	THDC India Limited Employee Provident Fund Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors.	Tabrez Malawat	

#### For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 401 of 2021	CA Nirav Anupam Tarkas Liquidator, Stratus Food Pvt. Ltd. Vs. HDFC Bank Ltd. & Ors.	Karan Valecha	Maulik Nanavati Aastha Mehta-R2
11.	Comp. App. (AT) (Ins) No. 935 of 2021	Vikram Bajaj Liquidator for Theme Exports Pvt. Ltd. Vs. Bank of Baroda	A.Anand	Asiya Khar
12.	Comp. App. (AT) (Ins) No. 1035 of 2021	Puneet Kumar (Suspended Director of Nysa Communications Pvt. Ltd.) Vs. Computer Junction Private Ltd. & Anr.	Shadab Alam	Tushar Thareja-R1 Sumit Sinha-R2
13.	Comp. App. (AT) (Ins) No. 1068 of 2021	IDBI Bank Ltd. Vs. Abhijit Guhathakurta Liquidator of EPC Constructions (India) Ltd.	Akshay Sapre	Abhishek Swaroop Shiraj H. Khembete
14.	Comp. App. (AT) (Ins) No. 1082 of 2021  (With Defects)	Punjab National Bank Vs. Animesh Mukhopadhyay & Anr.	Rajesh Kr. Gautam	Animesh Mukhopadhyay Pranay Agarwal-RP

#### For Hearing

15.	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	Mohit Mudgal	Karan Gupta-R1 Wamika Trehan-R1 Jagdish Kumar-R2 Mrinali Prasad-RP
16.	Comp. App. (AT) (Ins) No. 992 of 2020	JSW Steel Coated Products Ltd. Vs. Kuldeep Kumar Bassi RP of Asian Colour Coated Ispat Ltd. and Ors.  With	Bishwajit Dubey	Pooja Mahajan

17.	Comp. App. (AT) (Ins) No. 1065 of 2020	Gail (India) Ltd. Vs. Kuldip Kumar Bassi Resolution Professional of Asian Colour Coated Ispat Ltd. & Anr.  <b>With</b>	Varun K. Chopra	Pooja Mahajan
18.	Comp. App. (AT) (Ins) No. 1104 of 2020	Vikas Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.  <b>With</b>	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
19.	Comp. App. (AT) (Ins) No. 1105 of 2020	Sapna Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.  <b>With</b>	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
20.	Comp. App. (AT) (Ins) No. 1107 of 2020	Archana Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.  <b>With</b>	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
21.	Comp. App. (AT) (Ins) No. 1108 of 2020	Kamlesh Devi Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
22.	Comp. App. (AT) (Ins) No. 924 of 2021	Soham Polymers Pvt. Ltd. Vs. Flocksur India Pvt. Ltd.	G.P. Madaan	Sinha S. Nikhilesh Nayan Dubey

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar